

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:956  
ANSWERED ON:30.07.2010  
PATENT CLAIMS ON TRADITIONAL REMEDIES  
Mahato Shri Narahari

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Union Government has claimed patents on various Indian traditional remedies/medicines;
- (b) if so, the details thereof, item-wise; and
- (c) the time by which the matter is to be finalised in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI S. GANDHISELVAN)

(a) to (c) Yes. The Central Council for Research in Ayurveda & Siddha and Central Council for Research in Unani Medicine, which are autonomous organizations under the Department of AYUSH have claimed such Patents. A total number of 7 claims have already been finalized as per details given at Annexure – I. In addition, a total number of 32 claims, as per details given at Annexure – II, are in various stages of finalization.